

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL No. 152 OF 2016 &
IA No. 325 of 2016**

Dated: 25th October, 2016

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr.I. J. Kapoor, Technical Member**

In the matter of :

NTPC Ltd.

...Appellant(s)

Vs.

Central Electricity Regulatory Commission

...Respondent(s)

Counsel for the Appellant(s)

:

**Mr. Hemant Singh
Mr. Nimesh Kumar Jha**

Counsel for the Respondent(s)

:

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ORDER

The Review Petition is stated to be still pending before the Central Commission. Therefore, learned counsel seeks adjournment of the matter.

List the matter on **06.02.2016**. In case, the Review Petition is disposed of before this date, the appellant is at liberty to mention that fact before this Tribunal.

**(I. J. Kapoor)
Technical Member**

**(Justice Ranjana P. Desai)
Chairperson**

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